

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO. 1794 OF 2008

LAL BAHADUR & ORS. Appellant (s)
VERSUS

STATE(NCT OF DELHI) Respondent(s)
(With appln. for bail)

Date: 13/03/2013 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM
HON'BLE MR. JUSTICE M.Y. EQBAL

For Appellant(s) Mr. Prasoon Kumar, Adv.
Mr. Kshitij Kumar, Adv.
Mr. Deepak Chander Pal, Adv.
Mr. V.K. Sidharthan, Adv.

For Respondent(s) Mr. Rakesh Khanna, ASG
Mr. J.S. Attri, Sr. Adv.
Ms. Rashmi Malhotra, Adv.
Ms. Sadhna Sandhu, Adv.
Mr. D.S. Mahara, Adv.
Mrs Anil Katiyar, Adv.

UPON hearing counsel the Court made the following
O R D E R

Heard Mr. Prasoon Kumar learned counsel for the appellants.

The matter remained part heard.

List tomorrow.

[Usha Bhardwaj]
Court Master

[Savita Sainani]
Court Master